

ITEM NO.41

COURT NO.14

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Petition (Civil) No.2235/2019

ANURADHA MANOJ GIRI @ ANURADHA VINOD GIRI Petitioner(s)

VERSUS

MANOJ DEVI GIRI Respondent(s)

IA No. 161327/2019 - PERMISSION TO APPEAR AND ARGUE IN PERSON
IA No. 137906/2019 - STAY APPLICATION)

Date : 03-02-2020 These matters were called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDU MALHOTRA
 HON'BLE MR. JUSTICE AJAY RASTOGI

For Petitioner(s) Mr. Shubhranshu Padhi, AOR
 Mr. Ashish Yadav, Adv.
 Mr. Rakshit Jain, Adv.

For Respondent(s) Mr. Sunil Kumar Verma, AOR
 Ms. Prashi Tyagi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by the learned counsel
for the respondent, the matter is adjourned by four weeks to file
vakalatnama and counter affidavit.

(RACHNA)
SENIOR PERSONAL ASSISTANT

(SUNIL KUMAR RAJVANSHI)
BRANCH OFFICER